

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF BIOTECHNOLOGY

RAJYA SABHA
UNSTARRED QUESTION NO. 2028
TO BE ANSWERED ON 12.12.2024

Issues related to BIBCOL

2028 # Shri Sanjay Singh

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether the Ministry has taken any action on the reports received from the Central Vigilance Commission (CVC), Central Bureau of Investigation (CBI), and Comptroller and Auditor General (CAG), if not, the timeline set for implementing the corrective measures;
- (b) whether there is any proposal to privatise Bharat Immunologicals & Biologicals Corporation Limited (BIBCOL), if so, the reasons therefor; and
- (c) whether the Ministry is taking any steps to pay salaries to BIBCOL employees on time and address their other grievances?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR
THE MINISTRY OF SCIENCE AND TECHNOLOGY & EARTH SCIENCES
(DR. JITENDRA SINGH)

- (a) Yes. An Office Memorandum dated 10.09.2024 was received from the Central Vigilance Commission which was advisory in nature and is being implemented.
- (b) No.
- (c) BIBCOL is a loss making company and efforts are being taken up to support its revival through potential financial assistance.
